

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:135

ANSWERED ON:05.12.2013

FLOOD CONTROL

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**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government is considering any measures to reduce the impact of floods in certain flood prone areas of the country including use of modern technology for the purpose;
- (b) if so, the details thereof, State-wise including Andhra Pradesh and Odisha;
- (c) the details of funds provided to the State Governments for desilting the dams and canals, repairing the damaged embankments and controlling flood during the 11th and 12th Five Year Plans, State-wise, including Nagarjuna Sagar and Srisailem Dams in Andhra Pradesh;
- (d) whether the Government proposes to put up large scale reservoirs to store flood water and divert it for use in future and if so, the details thereof; and
- (e) whether there has been delay in implementation of flood control plan by the States and/or National Water Development Authority and if so, the details and the reasons therefor?

**Answer**

THE HON'BLE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) & (b) Yes, Madam. Government of India has issued National Water Policy 2012 which emphasizes on integrated flood management with optimum combination of structural and non-structural measures backed by modern technologies for all flood affected States. For structural measures like embankments, there is increasing application of modern geo-textile materials in many States. Under non-structural measures, Central Water Commission (CWC) has undertaken modernisation of its Flood Forecasting Network in order to have automatic system of data collection, transmission, flood forecast formulation and expeditious flood forecasts dissemination to the local administration and other user agencies. The State-wise details of flood forecasting network of Central Water Commission are given at Annex-1.
- (c) The Government of India has not provided central assistance for de-silting of dams and canals. However, on specific requests, central assistance is being provided to various States for works related to flood management and anti-sea erosion under Flood Management Programme (FMP) which was launched in XI Plan and continued in XII Plan. The State-wise details of funds released during XI and XII Plan are given in Annex-2. It is to be mentioned that due to non-receipt of eligible proposals, no central assistance was provided to Government of Andhra Pradesh under FMP. However, the activities of de-silting of dams and canals as also those related to Nagaarjun Sagar and Sirisalem dams are not covered under the scheme guidelines of FMP.
- (d) & (e) National Water Development Agency (NWDA) has undertaken study of 30 links for inter-basin transfer if surplus water with flood moderation as incidental benefits. These links involve consent of concerned States.